

- (iv) Visit to Japanese fashion designers to India to guide and train Indian exporters etc.

(c) Japan has been identified as a thrust sector for Textiles in the 8th Plan.

Housing as an Industry

246. SHRI B.N. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of Union Government to declare 'Housing' as an industry; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The manufacture of building materials already come under the purview of industry and only the service sector is not within the purview of industry. However, this will be considered while formulating The National Housing Policy.

Guidelines to Private Nursing Homes

247. SHRI J.P. AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to issue guidelines to private nursing homes in the capital so that these homes reserve a certain percentage of their beds and other facilities to weaker sections of the society on nominal charges; and

(b) whether this action is contemplated in view of the shortage of Government hospitals as also the reason that these nursing homes get certain facilities like land, etc. from the State on concessional basis?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Private Nursing Homes in Delhi are controlled by Delhi Administration under Delhi Nursing Home Regulation Act, 1953. There is no proposal under consideration by Delhi Administration to issue guidelines for reservation of beds etc. in Nursing Homes in Delhi for patients belonging to weaker sections of the Society. However, Institutions seeking customs duty exemption for import of equipment, are required to provide free medical services to 40% Outdoor patients and 10% Indoor patients having income less than Rs. 500/-per month.

Nursing College in Orissa

249. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government are considering any proposal to start a nursing college/institute/university in Orissa; and

(b) if so, the details in this regard and the other measures being taken to promote medical facilities in tribal areas of Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Does not arise. However, as regards measures being taken for promoting medical facilities in tribal areas, it is for the State Government to take necessary action.

States Giving Old Age Pension

250. SHRI LOKANATH CHOUDHURY: Will the Minister of WELFARE be pleased to state:

(a) the names of States where old age

pension to persons above 60 years is being given.

(b) whether Government have any proposal to have a uniform scheme for the whole country; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) All States and Union Territories have old age pension schemes of their own. List of the States and pension rates etc. has been given in the Statement below

(b) and (c). At present, there is no proposal to have a uniform scheme for the whole country. However, the State Governments are being persuaded to bring uniformity in the rate of pension @Rs. 100/- p.m. and also to cover at least a minimum of 20 per cent of the elderly population of 60 and above in their State. Since most of the States had indicated their inability to enhance the rate of pension to Rs. 100 p.m. due to resource constraints, the matter was taken up with the Finance Commission. The Ninth Finance Commission has recently given the award by allowing a rate of Rs. 100 p.m. to 0.2% of the population of each State according to 1981 Census.

STATEMENT

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Pension rate in 1985</i>	<i>Pension rate in 1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	30.00	30.00
2.	Arunachal Pradesh	60.00	60.00
3.	Assam	60.00	60.00
4.	Bihar	30.00	30.00
5.	Goa	60.00	60.00
6.	Gujarat	30.00	60.00
7.	Haryana	60.00	100.00
8.	Himachal Pradesh	50.00	60.00
9.	Jammu & Kashmir	50.00	60.00

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Pension rate in 1985</i>	<i>Pension rate in 1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
10.	Karnataka	60.00	50.00
11.	Kerala	55.00	55.00
12.	Madhya Pradesh	60.00	100.00
13.	Maharashtra	60.00	100.00
14.	Manipur	60.00	60.00
15.	Meghalaya	60.00	60.00
16.	Mizoram	60.00	60.00
17.	Nagaland	60.00	100.00
18.	Orissa	50.00	40.00
19.	Punjab	40.00	50.00

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Pension rate in 1985</i>	<i>Pension rate in 1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
20.	Rajasthan	Couples: 60.00	100.00
21.	Sikkim	60.00	60.00
22.	Tamil Nadu	35.00	35.00
23.	Tripura	45.00	750.00
24.	Uttar Pradesh	40.00	100.00
25.	West Bengal	30.00	60.00
	<i>Union Territories</i>		
26.	Andaman & Nicobar Islands	60.00	60.00
27.	Chandigarh	60.00	60.00
28.	Dadra & Nagar Haveli	60.00	60.00

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Pension rate in 1985</i>	<i>Pension rate in 1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
29.	Daman & Diu	60.00	60.00
30.	Delhi	60.00	100.00
31.	Lakshadweep	60.00	100.00
32.	Pondicherry	50.00	60.00